

Development of Hill Areas

**313. Shri Hem Raj:
Shri Daljit Singh:**

Will the Minister of Planning be pleased to state:

(a) whether the different Working Groups of the various Ministries have submitted their proposals for the development of hill areas in the country; and

(b) if so, their financial implications and how they will fit in the Fourth Five Year Plan?

The Minister of Planning (Shri Asoka Mehta): (a) The reports of the Working Groups on Agriculture, Education and Health are being considered and the reports of the Working Groups on Khadi & Village and Small Industries and Transport are still awaited.

(b) In the preparation of the Fourth Five Year Plan, the programmes recommended by the Working Groups will be taken into account.

Held by Income-Tax Authorities at Ramgarh (Rajasthan)

**314. Shrimati Renu Chakravartty:
Shri Prakash Vir Shastri:
Shri Hukam Chand
Kachhavaia:
Shri Jagdev Singh Siddhanti:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri P. C. Borooah:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an Officer of the Income-Tax Department flew to Jaipur to force open a massive steel room at Ramgarh near Jaipur, belonging to a businessman;

(b) whether oxy-acetylene flame was used to open the room;

(c) whether the room was opened and what were the contents; and

(d) to whom the room belonged?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Five Income-tax Officers were sent to Ramgarh to undertake a search of the premises of a businessman.

(b) No Sir.

(c) The room was opened and 85.61 Kilograms gold bullion, gold and pearl ornaments weighing 12 Kilograms, cash of Rs. 15,784 and old silver coins of the value of about Rs. 7,000 were found.

(d) The room belonged to the businessman whose premises were searched.

Dearness Allowance Formula

**315. Shri S. M. Banerjee:
Shri P. C. Borooah:
Shri Madhu Limaye:**

Will the Minister of Finance be pleased to state:

(a) whether Government have accepted the recommendations of the Das Commission regarding the changing of formula in respect of grant of Dearness Allowance to the Central Government employees; and

(b) if so, what is the new formula adopted?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). Under the existing formula of the Second Pay Commission, the rates of Dearness Allowance are reviewed every time the All India Working Class Consumer Price Index registers a rise of 10 points on an average for the preceding 12 months. The Das Body suggested a fresh examination of the formula with regard to either or both of the factors involved, viz. the time factor and the number of points factor, with flexibility which will admit of special treatment in an abnormal situation, but no specific recommendation for the revision of the formula was made by that Body.